

M.P. 220/92 in
O.A. 21/88

18-2-93

(6)

(5)

Hon. Mr. Justice U.C. Sinastava, V.C.
Hon. Mr. K. Obayya, A.M.

As the case has already been decided, this application is mis-conceived and it is rejected. This application has been opposed by Shri D.C. Saxena - 2d. Counsel for the respondents.

(ug)

A.M.

V.C.

Copy of order issued
at
16/3/93